

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

25.03.2019

M.A./260/36/2016

B BABA

O.A./260/791/2015

-V/S-

FOR IMPLEMENTATION OF ORDER, A.G

IR IS CONTINUING

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. K. Patra

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he does not want to press the MA No. 36/2016 for implementation the order of this Tribunal. Accordingly, MA No. 36/16 is treated as disposed of being not pressed.</p> <p>Ld. Counsel for the respondents is present.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>